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THE HIGH COURT OF KERALA

Tel No :0484-2562465

Fax No:0484-2562451

Kochi-682 031

Dated 19/09/2017

C3-80100/2017

OFFICIAL MEMORANDUM

Sub: Deputation to various bodies under Kerala State Legal Services Authority – Applications called for – Reg.

Ref: Notification No.9 of 2017 dated 08/09/2017 of the Kerala State Legal Services Authority.

Copy of the reference cited is forwarded herewith to the undermentioned officers who are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The periods of all deputations in the service of the applicant with the corresponding bodies should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of a substitute/fresh hand in the event of deputation.

(PTO)

6. The applications should contain Bio-data, NOC and statement under Rule 144, Part I, KSRs, so as to reach this Office on or before 04/10/2017.

(By Order)



Sureshkumar D
Assistant Registrar

To

All District Judges
All Chief Judicial Magistrates
~~The IT Section, High Court (for publishing in the High Court website)~~
The File.

Copy to

The "B" Section, High Court.



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
Tele/ Fax: 2396717, Email: kelsakerala@gmail.com, Website: www.kelsa.nic.in

8.9.2017

NOTIFICATION NO.9 OF 2017

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before 16.10.2017.

Office of the District Legal Services Authority


Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Clerk cum Typist	1	Thiruvananthapuram	By deputation from the category of Typist Gr.II from any Government Department

Office of the Taluk Legal Services Committee

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Secretary	7	Mananthavady, Kozhikode, Changanacherry, Cherthala, Ambalappuzha, Haripad and Mavelikkara	By deputation from the category of Legal Assistant Grade II of Law Department or similar category of Officers from the Judicial Ministerial Services or from any other subordinate services of the Government.
2	Clerk cum Typist	2	Thiruvananthapuram and Mannarkkad	By deputation from the category of Typist Gr.II from any Government Department

Office of the ADR Centre District Level

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Office Attendant	1	Thalassery	By deputation from the category of Office Attendant in the Law Department or similar category of officers from any other subordinate services.


K.Sathyan
Member Secretary
(District Judge)

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